

Annexure-4

Name of the Corporate Debtor: Nami Steel Private Limited  
Date of commencement of CIRP: August 16, 2022  
List of creditors for claims received up till September 05, 2022

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Parixit Amrutbhai Patel	05-09-2022	8,86,32,899.00	0	Unsecured		Yes	0%			8,86,32,899.00	
2	Amrutbhai Patel	05-09-2022	34,09,23,648.82	0	Unsecured		Yes	0%			34,09,23,648.82	
	<b>TOTAL</b>		<b>42,95,56,547.82</b>								<b>42,95,56,547.82</b>	

**Notes**

- 1 The claims received has been verified as on Insolvency Commencement Date of Nami Steel Private Limited i.e. August 16, 2022.
- 2 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP, on the basis of our best estimate in accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.
- 3 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.



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